

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Innoventive Industries Limited Date of Commencement of Liquidation: 08-12-2017; List of Stakeholders as on Date: 06-02-2019; Name of IP: Mr. Dhinal Shah; Last 5 digit of registration number: 10190

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	16	14922435182	16	14922435182				Annexure 3
4	Unsecured financial creditors	2	699826764	2	384368806		315457958		Annexure 4
5	Operational creditors (Workmen)	1	538288809	1	27144316		446604540		Annexure 5
6	Operational creditors (Employees)	1	84215360	1	4490324		48940566		Annexure 6
7	Operational creditors (Government Dues)	5	706104520	5	676812493		0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	288	1296653713	288	507424030		709620030		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		313	18247524348	313	16522675151				